

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER No. 845 /CJS.

DATED, THE 02ND OF JANUARY, 2023

The Court has been pleased to re-constitute the following Hon'ble Committees of the Court:-

- A) Core Committee:-
- (i) Hon'ble the Acting Chief Justice, Chairman
 - (ii) Hon'ble Mr. Justice S. Chandrashekhar, Member
 - (iii) Hon'ble Mr. Justice S. N. Prasad, Member
 - (iv) Hon'ble Mr. Justice Ananda Sen, Member
- B) High Court Rules Committee:-
- (i) Hon'ble Mr. Justice S. Chandrashekhar, Chairman
 - (ii) Hon'ble Mr. Justice S. N. Prasad, Member
 - (iii) Hon'ble Mr. Justice Rajesh Shankar, Member
 - (iv) Hon'ble Mr. Justice Anil Kumar Choudhary, Member
 - (v) Hon'ble Mrs. Justice Anubha Rawat Choudhary, Member
- C) Finance Committee:-
- (i) Hon'ble Mr. Justice S. Chandrashekhar, Chairman
 - (ii) Hon'ble Mr. Justice S. N. Prasad, Member
 - (iii) Hon'ble Mr. Justice Rongon Mukhopadhyay, Member
- D) Committee for Sensitization of Family Court Matters:-
- (i) Hon'ble Mr. Justice S. Chandrashekhar, Chairman
 - (ii) Hon'ble Dr. Justice S. N. Pathak, Member
 - (iii) Hon'ble Mr. Justice Rajesh Shankar, Member
 - (iv) Hon'ble Mrs. Justice Anubha Rawat Choudhary, Member
- (E) State Level Mediation Monitoring Committee:-
- (i) Hon'ble Mr. Justice S. Chandrashekhar, Chairman
 - (ii) Hon'ble Dr. Justice S. N. Pathak, Member
 - (iii) Hon'ble Mr. Justice Rajesh Shankar, Member
 - (iv) Hon'ble Mrs. Justice Anubha Rawat Choudhary, Member
- (F) Security Committee:-
- (i) Hon'ble Mr. Justice S. N. Prasad, Chairman
 - (ii) Hon'ble Mr. Justice Anil Kumar Choudhary, Member
 - (iii) Hon'ble Mr. Justice Sanjay Prasad, Member
- (G) Car Committee:-
- (i) Hon'ble Mr. Justice Rongon Mukhopadhyay, Chairman
 - (ii) Hon'ble Mr. Justice Rajesh Shankar, Member
 - (iii) Hon'ble Mr. Justice Navneet Kumar, Member

By Order

**Sd/-
Registrar General**